

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 605
IB-636/ND/2023

IN THE MATTER OF:

M/s. I Pack Solutions

...PETITIONER

Vs.

M/s. Xtractpro Seating Pvt Ltd

...RESPONDENT

Section

U/s 9 of IB Code, 2016

Order delivered on 06.03.2024
(Hearing through VC & Physical Mode)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Operational Creditor :Mr. Gaurav Arora, Adv.

For the Respondent/Corporate Debtor :Adv. Karuna Sharma and Adv.
Sagar Sharma

ORDER

Ld. Counsel for the Operational Creditor and Ld. Counsel for the Corporate Debtor are present. Pleadings are complete. List the matter for arguments on **09.04.2024.**

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)